

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

PRINCIPAL BENCH

C.P. No. 350/2015

IN THE MATTER OF:

M/s. Shakti Hotels Pvt. Ltd. And
Securocup Securities India Pvt. Ltd.

.....Petitioner

SECTION : UNDER SECTION 391-394, 100-104

Order delivered on 26.09.2017

Coram:

CHIEF JUSTICE M.M. KUMAR
Hon'ble President

S.K. MOHAPATRA
Hon'ble Member (T)

For the Petitioner(s) :

For the RD (NR) : Mr. C. Balooni, Company Prosecutor

ORDER

A request for pass over has been made which cannot accepted as one of us (Hon'ble Mr. S.K. Mohapatra, Member (T) is to sit for another Bench hearing after post lunch.

List for further consideration on 23.10.2017.

— Sd —
(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

— Sd —
(S.K. MOHAPATRA)
MEMBER TECHNICAL

26.09.2017
VINEET